

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:399  
ANSWERED ON:11.05.2006  
ISSUE OF TICKETS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have changed the system of issuing of tickets in regard to break journey and onward journeys with effect from April 1, 2006;
- (b) if so, whether such change has cost additional fares for the passengers who were earlier being issued direct tickets from one destination to other though it involved change of trains at a particular en-route station;
- (c) if so, whether it amounted to hidden increase of fares;
- (d) if so, whether such indirect increase of the fares was part of proposals of the Railway Budget (2006-07); and
- (e) if not, the reasons for such increase in fares and the reaction of the Railways thereto?

**Answer**

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 399 BY SHRI PRALHAD JOSHI TO BE ANSWERED IN LOK SABHA ON 11.05.06 REGARDING ISSUE OF TICKETS.

(a): There has been no change in break journey rules with effect from 1st April, 2006 and passengers continue to enjoy the same benefit of break journey rules as before. As regards onward journey tickets, instructions have been given that with effect from 1.4.2006, through reserved tickets will be issued only for those stations where the particular train, in which the reservation is sought, stops. There is no change in the rules for issue of unreserved tickets.

(b): Since basic passenger tariff continue to be the same, there will be no change in the fares for travelling by a particular train. However, reserved tickets for stations falling beyond the destination of the train or for stations not falling on the route of the train involving change of train, will cost more.

(c): No, Sir.

(d): Does not arise.

(e): The change in procedure for issue of reserved tickets has been effected to stop leakage of revenue due to frauds and malpractices on the Railways.